

dated 8th March, 1986 referred to in the Question and not the village Gharonda Neemka Bangar. The village Gharonda Neemka alone has been declared as urban by the Municipal Corporation of Delhi, and not Gharonda Neemka Bangar by a separate notification dated 22nd April, 1982.

(c) and (d) Deputy Commissioner, Delhi has reported that Pandav Nagar Colony is situated on the land of village Gharonda Neemka Bangar. The Mother Dairy Plant is situated in the land of village Mandawali Fazalpur on the boundary of village Gharonda Neemka Bangar.

Pollution Control Around Pune City

3410. SHRI ANNA JOSHI : Will the Minister of ENVIRONMENT & FORESTS be pleased to state the measures taken to control the air and water pollution in and around Pune City in Maharashtra ?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH) : To control the air and water pollution in and around Pune city in Maharashtra, the following measures are reported to have been taken :

1. Pune Municipal Corporation has prepared an exhaustive sewage treatment and disposal scheme taking into account a total flow of 526 MLD in the year 2001. The scheme costing Rs. 72.66 crores has been submitted to Govt. for approval. The Pune Municipal Corporation is also trying to secure a World Bank loan for this scheme.

2. The total sewage including industrial effluent generated from the Pune Municipal Corporation area is estimated to be about 300 MLD. Primary treatment arrangements have been provided at Bhairoba Pumping Station. A new sewage treatment plant for biological oxidation unit has been constructed and commissioned near the Naidu Hospital.

3. The Maharashtra Pollution Control Board has prosecuted M/s. High Explosive Factory located in the catchment area of the Mula River because the unit has not provided effective treatment arrangement for control of pollution. All the major units in the catchment area of the Pawane River basin have provided effluent treatment arrangements.

4. The ambient air quality monitoring in and around Pune is regularly carried out under the National Ambient Air Quality Monitoring Programme. The ambient air quality of Pune is within the prescribed limits.

[Translation]

Untouchability

3411. SHRI HARI KEWAL PRA-SAD : Will the Minister of WELFARE be pleased to state :

(a) whether untouchability incidents are occurring in the country inspite of enacting anti-touchability law ;

(b) if so, the number of such incidents which occurred during the last three years, State-wise ; and

(c) the steps taken by the Union Government to make the untouchability law more effective ?